

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:261
ANSWERED ON:27.07.2010
ALIGNMENT OF NATIONAL HIGHWAYS
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the alignment plan for sections/stretches of the East-West Corridor/4-lane Express Highways in relation to NH-31, NH-31(C) and NH-37 within the Bodoland Territory and lower Assam has not been complied with by the construction companies awarded the contracts:
- (b) if so, the details thereof alongwith the action taken by the Government/NHA in this regard:
- (c) whether any penalty clause for failure to comply with the terms and condition mutually agreed upon at the time of awarding the contracts has been provided: and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N SINGH)

- (a) No, Madam,
- (b) Does not arise.
- (c) Yes, Madam,
- (d) The details are annexed.